GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6211
ANSWERED ON:15.05.2012
LETTERS FROM PEOPLE'S REPRESENTATIVE FROM ANDAMAN & NICOBAR
Ray Shri Bishnu Pada

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Andaman and Nicobar Island administration has not responded to the letters written by People's representative from Andaman and Nicobar regarding setting up of cold storage facilities for fruits and vegetables, procurement of rice at MSP from farmers of North Andaman, allotment of stone quarries on auction to Private Parties in Baratang Island, construction of sea wall in fishermen settlement along Oral katcha jetty and setting up of ice plant and cold storage facility for fishermen of the Island;
- (b) if so, the details thereof;
- (c) the final decision taken by the Island administration on these requests; and
- (d) the time by which these facilities are likely to be set up in the Island?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): The details of various issues/projects mentioned in various letters of Hon'ble Member of Parliament (Lok Sabha) from Andaman and Nicobar Islands as intimated by the UT Administration of Andaman and Nicobar Islands are as under:

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(i) Cold storage facilities for : Cold storage facilities for fruits and
fruits and vegetables vegetables have been set up in some areas in
Andaman and Nicobar Islands and Hon'ble
Member of Parliament has been intimated of
the same vide Andaman and Nicobar Administration's
letter No.DA/STAT/ISI/2011-12/1814 dated
10-04-2012.
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(ii) Procurement of rice at MSP: Action has been taken by the Andaman from farmers of North Andaman. and Nicobar Administration on the suggestions of Hon'ble Member of Parliament and he has been informed vide Andaman and Nicobar Administration' letter No.2-55/DCS/SAS/ 2007(Part)/621 dated 04-04-2012. The UT Administration has procured a total of 32.9 MT rice at MSP from the farmers of North Andaman and an amount of Rs.5.51 lakh was paid to the farmers through their bank account.

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(iii) Allotment of stone quarries : No application/proposal for allotment of
on auction to private parties stone quarries on auction to private parties in
in Baratang Island. Baratang Island is pending. Andaman and Nicobar
Islands Minor Minerals Rules, 2007 have not been
finalized yet and the proposals, if any, can be
considered on finalization of the Rules.
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(iv) Construction of sea wall: As per suggestion of Hon'ble Member of
in fishermen settlement along Parliament, construction of sea wall in the
Oral Katcha Jetty. fishermen settlement area at Oral Katcha has
been included in the Annual Plan. This has been
communicated to the Hon'ble Member of Parliament
on 10-04-2012.
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(v) Setting up of Ice Plant and : A joint inspection with Hon'ble Member cold storage facility for of Parliament was conducted for selection fishermen of the Island. of site for installation of 30 MT pre-fabricated cold storage at Marine Hill etc., and site at Anarkali, Port Blair was finally selected. The installation is likely to be completed by May/June, 2013.

Under RKCY "creation of marketing infrastructure - Installation of cold room chamber/walk-in-cooler", 13 cold room chamber/walk-

Sl.No. Gram Panchayat/ Capacity Location of Tribal Council installation

- 1. GP, R.K. Pur 1 No. 4T Panchayat area
- 2. GP, Kalighat 2 No. 2T Panchayat area
- 3. GP , Subhash Gram 2 No. 2T Panchayat area
- 4. GP, Kerapuram 2 No. 2T Panchayat area
- 5. GP, Neil Island 1 No. 4T Panchayat area
- 6. Kamorta 2 No. 2T Tribal area
- 7 GP, Campbell Bay 2 No. 2T C/Bay Panchayat
- 8. Katchal 2 No. 2T Tribal area
- 9. Car Nicobar 2 No. 2T Tribal area